## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/21/2017

NAME OF THE PETITIONER(S)

: BULDANA CREDIT CARE PVT LTD

NAME OF THE RESPONDENT(S)

: VINKEM LABS LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

3 VINKEMLABS LTD.,

MRS. K SUMATHI

(Mrs. G. Shanthi Haenderhi.

L A.m. Ilango

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## **ORDER**

Counsels for both the parties are present. Counsel for Respondent prayed for time to make submissions in relation to the maintainability of the petition. At request, time is enlarged. Put up on 24.10.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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